183

Limit on fixed capital and investment in Small Scale Industries

6317. SHRI E. BALANANDAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have raised the limit on fixed capital and investment in the case of small scale industries from Rs. 10 lakhs to 20 lakhs;
- (b) if so, from when and whether the Reserve Bank is extending the facilities accordingly to the small scale industries; and
 - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a): Yes, Sir.

(b) and (c): Reserve Bank of India has advised all the scheduled commercial banks on the 14th February, 1981 to extend credit assistance to small scale industries according to the revised limits.

Overdrafts by States

6318, SHRI CHINTAMANI JENA: Will the Minister of FINANCE be pleased to state:

- (a) what are the details regarding the basis of deciding overdrafts to State Governments by the Reserve Bank of India;
- (b) whether the Central Government are aware of the dis-contentment among the State Governments about the present fixation of overdrafts:
- (c) whether the Central Government propose to consult the State Governments about the new guidelines for fixation of overdrafts; and
- (d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) The

Reserve Bank of India has fixed only limits for ordinary ways and means advances and special ways and means advances which State Governments can draw upon. These limits accommodate a State Government at times when it happens that its expenditures are in excess of its receipts. As no State Government is expected to overdraw on the Reserve Bank of India beyond the ways and means limits allowed, the question of a limit for overdrafts does not arise.

(b) to (d) The questions do not arise.

Loan advanced by Nationalised Banks to Agriculturists

6319. SHRI RASABEHARI BEHERA: Will the Minister of FINANCE be pleased to state:

- (a) the amount of loan advanced by nationalised banks in the agriculturists, in each State during 1979-80, 1980-81;
- (b) whether any special schemes for loans to small farmers have been evolved; and
 - (c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The data regarding advances by public sector banks to agriculturists in each State and outstanding as on the last Friday of December, 1978 and 1979 are given in the statement. Subsequent data are not available as yet.

(b) and (c) Government of India have sponsored schemes like Small Farmers Development Agency, Drought Prone Area Project, Command Area Development Project and Integrated Rural Development Programme for the benefit of small farmers. Further banks have also been instructed to ensure that 50 per cent of the loans advanced for agriculture are given to small and marginal farmers by the year 1983.